HIGH COURT OF SIKKIM GANGTOK

No.:46/ESTT./HCS

Date: 08.12.2025

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The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of Upper Division Assistant being held by Mr. N. Shyamkishor Singh to that of **Head Assistant in Level-11** of the pay matrix in the High Court of Sikkim, with immediate effect.

By Order,

sd/-(Prajwal Khatiwada) Registrar General

Memo No. 12069 - 12085 /ESTT./HCS

Date: 08.12.2025

Copy to:-

- 1. Mr. N. Shyamkishor Singh.
- 2. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 3. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 4. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of
- 5. Central Project Coordinator, High Court of Sikkim.
- 6. Registrar, High Court of Sikkim.
- 7. Registrar(Judicial Service), High Court of Sikkim.
- 8. Chief Accounts Officer, High Court of Sikkim.
- 9. Dedicated Pay & Accounts Extension Office, High Court of Sikkim.
- 10.Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
- 11. Secretary, Department of Personnel, Government of Sikkim.
- 12. Finance Department, Government of Sikkim.
- 13. Accounts Section, High Court of Sikkim.
- 14. All Section In-charge, High Court of Sikkim.
- 15. Personal file.
- 16. File and
- 17. Guard file.

Joint Registrar